

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 20th February, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.48/2015 & M.A.No.130/2015.	Shiv Pujan Tiwari Vs. Gopal Tiwari	Mr. Nishantr Kuymar, Adv. For the Applicant.	
2.	Original Application No.50/2015 & M.A.No. 149/2015.	Aparna Singh Vs. Union of India & Ors.	Mr. Daleep Dhyani, Adv. For the Applicant.	
3.	Original Application No.51/2015	Mr. Shailesh Singh Vs. Metropolitan Hotel & SPA.	Mr. Shailesh Singh, Applicant in person.	
AFTER NOTICE				
4.	Original Application No. 17/2015 & M.A.No.54/2015.	Mohamd Asif Vs. State of U.P. & Ors.	Mr. Chaurihaa & Associates for the Applicant.	
FOR COMPLETION OF PLEADINGS				
5.	Appeal No. 77/2014 (M.A No. 681/2014).	Mahan Sangharsh Samiti & Ors. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Shashank Manish, Adv. for R - 2	
6.	Original Application No. 269/2013 (M.A No. 770/2013, M.A No. 980/2013 & M.A No. 166/2014)	Haryali Welfare Society Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Narender Hooda, Sr. Adv. along with Ms. Kalyani Lal & Mr. D.P. Singh, Adv. for R-2 to 4. Mr. Upmanyu Hazarika, Sr. Adv. along with Mr. Sarvesh Singh, Adv. for R – 5.	
7.	Original Application No.148/2014 & M.A.No.497/2014.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh & Mr. M.V. Chandra, Advs. For the Applicant. Mr. Vishwender Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Advs. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8.	

FOR HEARING			
8.	M.A.No.900/2014 in Original Application No. 173/2013.	Anil Kumar Nanda & Anr. Vs. MoEF & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Advs. For the Applicant in M.A.No.900/2014. Mr. Vikas Malhotra, Adv. For R-1. Mr. Mayank Mishra and Ms. Vandana Anand, Advs. For R-2. Mr. A.K. Panda, Sr. Adv, and Mr. S. Panda, adv. For R-3 & 4. Ms. Kankana Arandhara, Adv. For R-18. Ms. Yogmaya Agnihotri, Adv. For CECB M/s. Corporate Law Group, Kankan for State of Assam.
9.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R-3 Mr. Ravindra Kumar, Adv. for R – 5 Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura with Angli Dayal, Advs. for R – 7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India. Mr. A.K.Prassad & Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Bulandshahar Dev. Authority Mr. Raman Yadav, Adv. for GDA
10.	Original Application No. 293/2013 (M.A No. 1127/2013, M.A No. 374/2014, M.A No. 422/2014 & M.A No. 596/2014)	Virendra Kumar Vs Municipal Council, Solan & Ors.	Mr. Virendra Kumar, in person Mr. Ashok Mathur, Adv. for R -1 & 4. Mr. Suryanarayana Singh, AAG for R - 2 Mr. Amjad Hussain, Adv. for R – 3 & 5

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